

A3-11/2022




THE HIGH COURT OF KERALA

Kochi : 682 031
Dated : 05.08.2022

NOTIFICATION

The Government having ordered to postpone the public holiday on 08.08.2022, on account of 'Muharam', to 09.08.2022, the Honourable the Chief Justice is pleased to order that, the High Court shall also remain closed on Tuesday, the 9th of August, 2022. It has been further ordered that Monday, the 8th of August, 2022, will be a working day for the High Court.

(By Order)


P. Krishna Kumar
Registrar General

To

- The Additional Chief Secretary, Home (C) Department, Thiruvananthapuram
(with C/L)
- The Law Secretary, Government Secretariat, Thiruvananthapuram (with C/L)
- The Accountant General (A&E) Kerala, Thiruvananthapuram (with C/L)
- The Advocate-General, Ernakulam
- The Director General of Prosecutions & Public Prosecutor, Ernakulam
- The Additional Advocates-General, Ernakulam
- The Additional Director General of Prosecutions, Ernakulam
- The President, Kerala High Court Advocates' Association, Ernakulam
- The Vice-Presidents, Kerala High Court Advocates' Association, Ernakulam
- The State Attorney, Advocate General's Office, Ernakulam
- The Secretary, Kerala High Court Advocates' Association, Ernakulam
- The General Secretary, Kerala High Court Senior Advocates' Association,
Ernakulam
- The Secretary, Indian Law Institute, Ernakulam
- The Senior Counsel, Government of India (Taxes), Ernakulam
- The Assistant Solicitor General of India, Ernakulam
- The Chairman, Bar Council, Ernakulam
- The President, Indian Federation of Women Lawyers, Kerala Branch,
Ernakulam.
- The Secretary, Rules Committee under Section 123 CPC, High Court.
- The President, Kerala High Court Advocates' Clerks Association,
Ernakulam.

(P.T.O)

All Principal District Judges
(including District Judge,
Kavarathi) and Chief
Judicial Magistrates

They shall communicate the
notification to all Courts coming
under their jurisdiction. The
Principal district Judges shall
circulate the notification to all
Tribunals including MACTs,
Family Courts, Special Courts
and Workmen's Compensation
Courts in the District as well

The Member Secretary KeLSA, Ernakulam
The Director, Kerala State Mediation and Conciliation Centre, Ernakulam
The Director, ADR Centre, Ernakulam
The Registrar (Vigilance), High Court
The Director of Kerala Judicial Academy, Athani
The Additional Director of Kerala Judicial Academy, Athani
The Joint Registrars, High Court
The Deputy Director (IT), High Court
The Deputy Registrars, High Court
The Protocol Officer, High Court
The Public Relations Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Deputy Director and Assistant Director of Kerala Judicial Academy, Athani
The Finance Officer, High Court
The Assistant Registrars and Chief Librarian, High Court
The Secretary, High Court Legal Services Committee, Ernakulam
The Court Officer to the Chief Justice, High Court
The Additional Public Relations Officer, High Court
The P.A. & Addl. P.A. to the Chief Justice, High Court
The Private Secretaries to the Hon'ble Judges, High Court
The Accounts Officers, High Court(2 copies)
The Security Officer, High Court
The Assistant Engineer, High Court
The Superintendent (Vehicles), High Court.
The Confidential Assistant to the Director(Academics), KJA.
The Confidential Assistants to the Registrars and the Additional Registrar
(General Administration), High Court
All Sections, High Court
The 'D-II' Section, High Court
The Civil Sergeants, High Court
The Administrative Records Section, High Court
The A7 Seat, High Court
The Notice Board, High Court
The File/Stock File.

Copy submitted to:- The Honourable Judges